

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 119

COMP.APPL/ 32(CH)2021, COMP.APPL/ 188(CH)2021

CP No. 107 /Chd/Hry/2019

IN THE MATTER OF:-

Surinder Kumar Singal

...Petitioner

Versus

Kaarms Healthcare Pvt. Ltd.

...Respondent

Under Section: 241(I),242(4)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer